

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 287 and 288 of 2017

IN THE MATTER OF

Ashok Madhav Das Khurana & Ors. ... Appellants

Vs.

Registrar of Companies, Gujarat & Anr. ... Respondents

Present: For Appellants:- Ms Gargi Vyas, Advocate.

ORDER

20.09.2017 – Ld. Counsel for the Appellants sought for and allowed to withdraw the appeals without any liberty to challenge the same very impugned order (s) dated March 16, 2017 and April 17, 2017 passed by the National Company Law Tribunal, Ahmedabad Bench in T.P. No. 149/621A/NCLT/Ahm/2016, before this Appellate Tribunal.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member (Judicial)

(Balvinder Singh)
Member (Technical)